GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF JUSTICE

LOK SABHA

UNSTARRED QUESTION NO. 1134 ANSWERED ON – 25/07/2025

INCREASE IN NUMBER OF FAMILY LITIGATION

†1134. SHRI UJJWAL RAMAN SINGH:

Will the Minister of *LAW AND JUSTICE* be pleased to state:

- (a) the number of family courts functioning in the country to settle family matters;
- (b) whether it is a fact that the number of family cases is increasing day by day in the family courts functioning in the country;
- (c) if so, whether the Government proposes to open new family courts in the country to settle pending family cases expeditiously; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

- (a) As per the information received from the High Courts, 927 Family Courts were functional across the country as on 30.06.2025. The State/UT-wise number of functional Family Courts is given at **Annexure.**
- (b) As per data received from the High Courts, the number of cases instituted in family courts in year 2023 was 8,25,502, whereas 9,39,100 cases were instituted in these courts in the year 2024.
- (c) and (d) The Family Courts Act, 1984 provides for establishment of family courts by the State/UT Governments in consultation with their respective High Courts to promote conciliation and secure speedy settlement of disputes relating to marriage and family affairs and for matters connected therewith.

Under Section 3(1) (a) of the Family Courts Act, it is mandatory for the State Governments to set up a family court for every area in the State comprising a city or a town whose population exceeds one million. In other areas of the States also, the family courts may be set up if the State/UT Governments deem it necessary.

The State/UT- wise details of number of functional Family Courts as on 30.06.2025

Sl.No	Name of the State/UTs	Number of Functional Family Courts
1	Andhra Pradesh	16
2	Andaman & Nicobar island	1
3	Arunachal Pradesh	0
4	Assam	7
5	Bihar	39
6	Chandigarh	0
7	Chhattisgarh	29
8	Dadra & Nagar Haveli and Daman & Diu	0
9	Delhi	31
10	Goa	0
11	Gujarat	123
12	Haryana	33
13	Himachal Pradesh	3
14	Jammu & Kashmir	4
15	Jharkhand	31
16	Karnataka	41
17	Kerala	37
18	Ladakh	2
19	Lakshadweep	0
20	Madhya Pradesh	64
21	Maharashtra	51
22	Manipur	3
23	Meghalaya	0
24	Mizoram	0
25	Nagaland	2
26	Odisha	28
27	Puducherry	2
28	Punjab	37
29	Rajasthan	50
30	Sikkim	6
31	Tamil Nadu	40
32	Telangana	23
33	Tripura	9
34	Uttar Pradesh	189
35	Uttarakhand	27
36	West Bengal	6
	TOTAL	927